

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

High Court for the State of Telangana – Re-constitution of Gender Sensitization and Internal Complaints Committee (GSICC) – Gender Sensitization and Sexual Harassment of Women in the High Court Precincts – The 'Gender Sensitization and Sexual Harassment of Women' at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013 –Notified.

ROC.NO.761/SO-1/2000

Dated: 01.12.2025

NOTIFICATION NO. 13/SO/2025

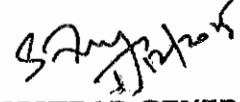
- Read: 1. Gazette Notification No.155, dated 27.11.2019 of the State Government of Telangana.
2. Gazette Notification No.125, dated 26.06.2023 of the State Government of Telangana.

In exercise of the powers conferred by Regulation 4 (2) of Chapter II of the Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013, the Hon'ble the Chief Justice of High Court for the State of Telangana has been pleased to re-constitute the High Court Gender Sensitization and Internal Complaints Committee (GSICC). The Committee consists of the following Hon'ble Judges and other members:

1.	The Hon'ble Smt. Justice T. Madhavi Devi Judge, High Court for the State of Telangana.	Chairperson
2.	The Hon'ble Sri. Justice G. M. Mohiuddin Judge, High Court for the State of Telangana.	Member
3.	Ms. A. Deepthi, Advocate, High Court for the State of Telangana.	Member
4.	Sri. G. Rajeshwar Reddy, Advocate, High Court for the State of Telangana.	Member
5.	Ms. S. Preeti, Advocate, High Court for the State of Telangana.	Member
6.	Sri Ramesh Chilla, Advocate, High Court for the State of Telangana.	Member
7.	Ms. Anjali Devi Muthe, Advocate, High Court for the State of Telangana.	Member
8.	Ms. Shobha Rani D., Director Projects, Spandana Society, Hyderabad.	Member
9.	Sri M. Ramana Krishna, Joint Registrar, High Court for the State of Telangana.	Member
10.	Smt. I. Naga Lakshmi, Joint Registrar, High Court for the State of Telangana.	Member Secretary

The term of each member of the Gender Sensitization and Internal Complaints Committee (GSICC) shall be for 2 years with effect from 01.12.2025.

Further, the committee will function as per the Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013.


REGISTRAR GENERAL

To

1. The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the same before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. The P.S. to the Hon'ble Smt. Justice T. Madhavi Devi (with a request to place the same before the Hon'ble Judge for kind perusal.)
3. The P.S. to the Hon'ble Sri. Justice G. M. Mohiuddin (with a request to place the same before the Hon'ble Judge for kind perusal.)
4. All the P.Ss to the Hon'ble Judges. (with a request to place the same before the Hon'ble Judges, for their Lordships' kind perusal)
5. All the Registrars, High Court for the State of Telangana, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Secretary, H.C. Legal Service Committee, Hyderabad.
9. The Advocate General, State of Telangana, Hyderabad.
10. The Director, High Court Mediation & Arbitration Centre, Hyderabad.
11. The Secretary, Bar Council for the State of Telangana, Hyderabad.
12. The President, High Court Advocates' Association, Hyderabad.
13. The Administrator, Government Pleaders, Hyderabad.
14. The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
15. Ms. A. Deepthi, Advocate, High Court for the State of Telangana, Hyderabad.
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16. Sri. G. Rajeshwar Reddy, Advocate, High Court for the State of Telangana, Hyderabad. rajeshwarreddy5633@gmail.com (9848265330)
17. Ms. S. Preeti, Advocate, High Court for the State of Telangana, Hyderabad.
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18. Sri Ramesh Chilla, Advocate, High Court for the State of Telangana, Hyderabad.
rchillaadv@gmail.com (9704601902)
19. Ms. Anjali Devi Muthe, Advocate, High Court for the State of Telangana, Hyderabad. anjalidevimuthe@gmail.com (8919246908)
20. Ms. Shobha Rani D., Director Projects, Spandana Society, Hyderabad.
(9652807354)
21. Sri M. Ramana Krishna, Joint Registrar, High Court for the State of Telangana at Hyderabad.
22. Smt. I. Naga Lakshmi, Joint Registrar, High Court for the State of Telangana at Hyderabad.
23. All the Officers, High Court for the State of Telangana at Hyderabad.
24. All the Section Heads, High Court for the State of Telangana at Hyderabad.
(with a request to communicate to all the members working in their sections).
25. The Overseer, High Court for the State of Telangana at Hyderabad (with a request to communicate to all the members under your control).